

पुस्तकालय के वर्तमान प्रशासनिक खण्ड के स्थान पर एक नए भवन के निर्माण का प्रस्ताव खुदाबख्श मोरियेन्टल पब्लिक लाइब्रेरी बोर्ड के विचाराधीन है। बोर्ड के विचार प्राप्त हो जाने के बाद ही सरकार इस मामले पर कोई निर्णय लेगी।

Export Permit for wheat issued to M/s. Patel Seeds Private Limited by Haryana Government

1552. SHRI JYOTIRMOY BOSU:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether last year, when the Government of India took over the entire wheat trade, a total ban was imposed on the movement of wheat from one State to another;

(b) if so, whether his attention has been drawn to the fact that in contravention of the Central Government policy, the Haryana Government issued export permits for wheat to a single party, viz M/s Patel Seeds Private Limited, for 8000 tonnes;

(c) whether M/s Patel Seeds Pvt Ltd. purchased the entire wheat from the open market of Haryana and despatched the same to Maharashtra in 50 Kg packing as wheat seed for Maharashtra Government;

(d) whether the party concerned actually sold the entire stock of 8000 tonnes in Maharashtra at the rate of Rs. 300 to Rs. 400 per quintal; and

(e) if so, Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE):

(a) and (b). The Inter-Zonal Wheat and Wheat Products (Movement Control) Order 1973 provides that seed wheat required for bonafide agricultural purposes could be exported or imported under and in accordance with a permit granted by the State

Government having jurisdiction in this behalf. Under this provision the State Government of Haryana had issued an export permit for 2,000 tonnes of wheat seed to Messrs. Patel Seeds Private Ltd.

(c) to (e). The Government of Maharashtra have reported that the seed imported by M/s. Patel Seeds Private Ltd. was packed in bags of 40 kg. and 50 kg. with the label 'Top quality seed wheat, poison treated.' The State Government have also reported that of the total quantity imported by M/s Patel Seeds Pvt Ltd., only 166.15 tonnes were sold to the Zilla Parishad, Jalgaon at Rs 300 per quintal as seed and another 19.73 tonnes were sold as seed to the Zilla Parishad at Rs. 285 per quintal. The State Government have pointed out that the firm is being prosecuted for having sought to utilise the balance wheat seed unauthorisedly for consumption purposes and that the stocks with the firm have been frozen.

Report of Sugar enquiry Commission

1553. SHRI JYOTIRMOY BOSU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Sugar Enquiry Commission set up by the Government of India had submitted their report to the Government a few months ago;

(b) if so, what are the main findings and recommendations of the Commission; and

(c) what action, if any, has been or is being taken on the Commission's recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B P MAURYA): (a) Yes, Sir.

(b) and (c) The main recommendations of the Commission relate to the issue of nationalisation of the sugar industry, in the context of demands for which the Commission was